

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(CAA)-995&996(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

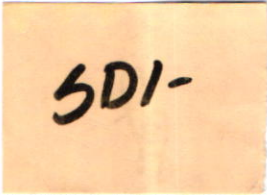
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE PARTIES: CP 995- Gabs Investments Pvt. Ltd.
CP 996 - Ajanta Pharma Ltd.

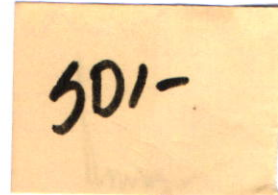
SECTION : 230-232 of Companies Act 2013.

ORDER

Pronouncement of order differed to 14.08.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)